

SPECIAL BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/57(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER WARD-8(2) VS THE REGISTRAR OF COMPANIESWB & PINCERS TRADELINK PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr.Rahul Sarkar,Adv.] For the ITO

Mr.Ashish Gupta,Adv.]

Mr.Chandanji, AROC] For the RoC

ORDER

1. Ld. Counsel for the ITO present. AROC for the Office of RoC present.
2. RoC to serve copy of its report to Ld. Counsel for the ITO within one week.
3. Post the matter on **18/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**